# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 4030 ANSWERED ON TUESDAY, THE 03<sup>RD</sup> APRIL, 2018

# ACTION AGAINST VANISHING COMPANIES

### **QUESTION**

### 4030. SHRI B. K. HARIPRASAD:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of companies that have vanished after raising Public money during the last three years, State/UT-wise and Company-wise; and

(b) whether Government has taken any action against such companies, if so, the details thereof?

#### ANSWER

(SHRI ARUN JAITLEY)

### THE MINISTER OF CORPORATE AFFAIRS

(a) & (b): The Coordination and Monitoring Committee, joint mechanism of Ministry of Corporate Affairs and the Securities and Exchange Board of India set up as the Policy making body for identification of the vanishing companies and further action, has not identified any company for inclusion to the list of vanishing companies during the past three years.

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